

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 3368/2017

UNION OF INDIA MINISTRY OF RAILWAYS THROUGH THE SECRETARY & ORS.
Appellant(s)

VERSUS

SHRI RAM ASHREY TRIPATHI Respondent(s)

Date : 06-07-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Awadhesh Kumar Singh,Adv.
Ms.Sunita Pandit,Adv.
Mr. Shreekant N. Terdal, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties have not filed the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

RAJESH KUMAR GOEL
Registrar

SB